

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
O.A NO. 544 OF 2019

**IN THE MATTER OF :**

Dr. Kiran Ramdas Kamble & Anr. ..Applicant

Versus

State of Maharashtra ...Respondent

**INDEX**

S.NO.	PARTICULARS	PG. NO
1.	COMPLIANCE AFFIDAVIT FILED ON BEHALF OF RESPONDENT TRIMBAK MUNICIPAL COUNCIL, TRIMBAKESHWAR, NASIK	1


 Filed by:

(Satyajit A. Desai & Sudeep Dey)  
 Advocates for Respondent  
 Office: 302, Tower No.3,  
 Supreme Enclave, Mayur Vihar  
 New Delhi-110091

New Delhi

Dated: 07/01/2022

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
O.A NO. 544 OF 2019

**THE MATTER OF :**

Kiran Ramdas Kamble & Anr.

..Applicant

Versus

State of Maharashtra

...Respondent

**COMPLIANCE AFFIDAVIT FILED ON BEHALF OF  
RESPONDENT TRIMBAK MUNICIPAL COUNCIL,  
TRIMBAKESHWAR, NASIK**

I, Sanjay Prakash Jadhav, S/o. Prakashrao, aged about 48 years, presently working as Chief Officer, Trimbak Municipal Council, Trimbakeshwar, District Nashik, Maharashtra, do hereby solemnly affirm and state as follows:

1. That I am conversant with the facts and circumstances of the case and competent to swear this affidavit in my official capacity and on behalf of Trimbak Municipal Council, on the basis of the records, documents and facts available with the Council.
2. That I have read and understood the order dated 16/09/2021 passed by this Hon'ble Tribunal in the above captioned matter and filing this affidavit in compliance thereof.
3. That the deponent craves the leave of this Hon'ble Tribunal to raise further detailed /additional submissions or file additional detailed affidavit in this case if need arises at a later stage or during the course of arguments.
4. I state that the Council has undertaken various acts in compliance of the directions passed by this Hon'ble Tribunal which, *inter alia*,

*S. Jadhav*

include conception, formulation and execution of the, "Trimbak Municipal Council (hereinafter referred to as "*Council*") Underground drainage scheme and STP". In furtherance to the above, the Council has undertaken the following:-

**REFURBISHMENT OF EXISTING STP**

- a) The Council has applied for and was granted consent to operate the present STP by the Maharashtra Pollution Control Board, vide its letter dated 09.09.2020.
- b) The Council has installed flow meters at inlet and outlet of the STP to measure the discharge from STP.
- c) The Council has prepared estimates for upgrading and repair of the existing STP in consultation with Maharashtra Jeevan Pradhikaran.
- d) The Council has received technical sanction for technical upgradation and repairing of existing STP vide order 17/02/2021 issued Maharashtra Jeevan Pradhikaran.
- e) Vide Order dated 22/06/2021, the Collector Nashik has given administrative approval for upgradation and repairing of STP work amounting to Rs.1,07 Crores. In terms thereof, under maharashtra Swarn Jayanti Nagorathan Mahaabhiyan (District Level) after e-tendering, work order was issued to Raveena Watertech Pvt. Ltd. by the council vide order No.223 dated 23rd August 2021. I state that the work of renovation for the existing STP has now been completed on 30/11/2021 and the STP at present is in complete operation.

**AUGMENTATION OF STP CAPACITY**

- A) Land for STP:

*[Handwritten Signature]*



- (i) It is stated that a land has been reserved in the development plan of the Council.
- (ii) Thereafter Proposal for acquiring the said land was submitted to the Collector Nashik on 24/05/2021.
- (iii) The Co-ordination officer, Land Acquisition Department, Nashik vide their order no. 613 dated 06/07/2021 has appointed the Sub-divisional officer, Igatpuri Trimbakeshwar - sub-division as the land acquisition officer for this project.
- (iv) Thereafter the land for the project was measured by the land record department on 13/08/2021 and consent from stakeholders/ landowners was obtained for acquisition.
- (v) Accordingly the land for the project was acquired by the Trimbak Municipal Council through of registered sale deed on 26/11/2021 and possession of the land has been taken thereof.

**B) Technical Sanction for Newly Proposed sewerage scheme**

- (i) The Maharashtra Jeewan Pradhikaran vide its order dated 23/06/2021 has granted technical sanction of Rs. 34 crores for the new scheme.

**C) Administrative approval to the Trimbak City Underground Sewerage Scheme**

- (i) The state level project sanctioning committee has approved the scheme of Rupees 34 crore (Phase - I) for

*Gathani*

Trimbak City under Suvarna Jayanti Mahabhiyan on 26/06/2021.

- (ii) E-tender for the above was published on 11/08/2021. Accordingly the Council has received bids out of which 4 bids were eligible for financial bidding, which there were downloaded on 09/09/2021 and submitted to PMC ie. Maharashtra Jeevan Pradhikaran for technical scrutiny of the documents.
- (iii) Thereafter technical scrutiny of the eligible bidders was done and approval was granted accordingly.

**D) Completion of Work**

As per the tender floated, the work is estimated to be completed within 24 months from issuance of work order. But with pursuance to the said contractor, at most efforts will be taken to complete the work by atleast 4 month earlier that is by 31<sup>st</sup> August 2023. In this regard it is humbly stated that work order for underground drainage scheme has been given to SPD Infra Project Pvt. Ltd. Pune on 02/12/2021 and the project is to be completed within 2 years i.e by 01/12/2023.

**E) Treatment Of Generation Of Sewage And Achieving Effluent Discharge Standards For STP**

The Trimbak Municipal Council would meet the sewage treatment and effluent discharge standards for the STP within a period of 6 months from completion of work/project i.e by 31/05/2024.

*S. Thane*

F) Utilization Of Treated Sewage

The Trimbak Municipal Council has already included work with regard to utilization of treated sewage in the DPR of newly approved sewage project and would utilize it within 6 months from completion of work i.e by 31/05/2024.

True copy of the detailed progress report alongwith letter dated 05/01/2022 sent to the Principal Secretary, Urban Development, Dept., Mantralaya, Mumbai is annexed hereto as **ANNEXURE R-1(Colly)**.

5. I state that despite the best efforts and bonafides of the Council, progress of the work was affected due to Covid-19 pandemic and also for restrictions imposed thereto. I state that the same was inadvertent and for bonafide reasons which were beyond the control of the Council. I state that the Council assures to expeditiously comply with any direction passed by this Hon'ble Tribunal.
6. In view of the above submissions, I state on behalf of the Council that it is constantly monitoring implementation of the aforesaid scheme envisaged in terms of the directions passed by this Hon'ble Tribunal, in co-ordination with other concerned departments/ authorities at various levels. It is therefore, most respectfully submitted that the application may kindly be disposed with appropriate orders/ directions as deemed fit and proper in the interest of justice.

*Gathani*



7. I state that the present affidavit be considered by this Hon'ble Tribunal.

*Gadhav*

**DEPONENT**  
TRIMBAK MUNICIPAL COUNCIL

**VERIFICATION**

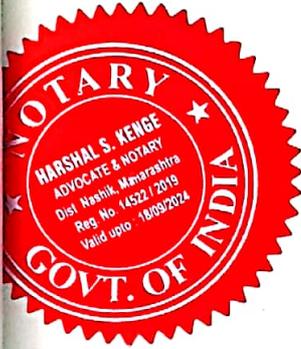
I, the aforementioned deponent, verify that the contents of this affidavit are true to the best of my knowledge and nothing material has been concealed therefrom.

Verified at Nashik on 7<sup>th</sup> day of January 20



*Gadhav*

**DEPONENT**  
TRIMBAK MUNICIPAL COUNCIL



<b>NOTARY</b>
NOTED & REGISTERED at Serial No. <u>42/2022</u>
Date:- <u>07/01/2022</u>
THIS DOCUMENT Contains <u>06</u> Pages.

Solemnly affirmed before me  
by Kram randal Kambli r/o Nimbakeshwar  
identified by Lanjay Prakash Gadhav  
whom I know personally.

*H S Kenge*

**HARSHAL S. KENGE**  
Advocate & Notary  
Government of India

Parties are  
Identified by :-

शुनिस वावुराव नामडे  
Ghadave



## त्रिंबक नगरपरिषद, त्र्यंबकेश्वर, जि. नाशिक

मुख्याधिकारी, दुरध्वनी क्र. ०२५९४-२३३३०३, नगराध्यक्ष, दुरध्वनी क्र. ०२५९४-२३३८१८,  
कार्यालय दुरध्वनी व फॅक्स क्र. ०२५९४-२३३१३२ ई-मेल आय.डी. cotmc.tbk@gmail.com  
नगरपरिषद संकेत स्थळ - www.trimbaknagarparishad.org



225

माझे कुटुंब  
माझी जबाबदारी

जा.क्र./त्रिनप/ २५ /२०२२

दि. ०५/०१/२०२२.

प्रति,

मा. कक्ष अधिकारी सो,

४ था मजला, मुख्य इमारत, राजगुरु चौक,  
मंत्रालय, मुंबई - ४०० ०३२.

**विषय :-** मा. राष्ट्रीय हरित लवादामधील त्र्यंबकेश्वर शहराच्या सांडपाण्यामुळे होणा-या प्रदुषणासंदर्भात

मुळ याचिका ५४४/२०१९ बाबत.

**संदर्भ :-** आपले कार्यालयाकडील पत्र शिकाना-२०१९/प्र.क्र.०३/नवि-३३, दि. ०४/०१/२०२२.

महोदय,

उपरोक्त संदर्भिय विषयान्वये, त्र्यंबकेश्वर शहरातील सांडपाण्याच्या प्रदुषणाबाबत मा.राष्ट्रीय हरित लवाद, नवि दिल्ली येथील दाखल अर्ज O.A. ५४४/२०१९ या याचिकेच्या अनुषंगाने दि.०६/०१/२०२२ रोजी होणा-या बैठकीतील खालील प्रमाणे अहवाल सादर करण्यांत येत आहे.

अ.क्र.	विषय	झालेली कार्यवाही
१.	मलनिस्सारण (टप्पा १) प्रकल्पातील मलशुद्धीकरण केंद्राची (STP) ची जागा ताब्यात घेण्याबाबत.	सदर सांडपाणी प्रक्रीया केंद्रासाठी आवश्यक त्रिंबक नगरपरिषद क्षेत्रातील गट नं. २१९ पै. २ एकर जागा हि मा.अपर जिल्हाधिकारी सो., नाशिक यांचेकडील आदेश क्र.कक्ष.४/कु.का/५/एस.आर.नं.३-३०/२०२१ दि.१७/११/२०२१ अन्वये जागा थेट खरेदीसाठी परवानगी देण्यात आली असून एकुण मुल्यांकनानुसार रु.६२.७७ लक्ष इतक्या रक्कमेस व जागा खरेदीसाठी दि.२३/११/२०२१ रोजी मे.विशेष सभेने मंजूरी दिलेली असून सदर जागा हि दुय्यम निबंधन, त्र्यंबकेश्वर यांचे मार्फत दि.३०/११/२०२१ रोजी खरेदीची कार्यवाही पुर्ण केलेली असुन सदर जागा नगरपरिषदेच्या ताब्यात असुन जागेच्या गटाच्या ७/१२ उताऱ्यावर नगरपरिषदेचे नाव लावण्यात आलेले आहे.
२.	मलनिस्सारण (टप्पा १) प्रकल्पातील केंद्राच्या कार्यदेश देणेबाबत	त्रिंबक नगरपरिषदेने या अंतर्गत महाराष्ट्र जीवन प्राधिकरण, नाशिक प्रकल्प व्यस्थापन सल्लागार यांचे मदतीने ई-निविदा प्रक्रिया पुर्ण झाली असुन पात्र निविदा धारकाची निवड करण्यांत आली असुन SPD, Infra Pvt. Ltd, Pune यांची निविदा स्वीकृत करण्यात आली असुन करारनामा व कार्यादेश देण्याबाबत दि.२३/११/२०२१ च्या

		सभेवर मंजूरी दिलेली असून न.पा.जा.क्र.३८१४ दि.२/१२/२०२१ अन्वये मे.एस.पी.डी. इंफ्रा प्रोजेक्ट प्रा.लि., पुणे यांना कार्यादेश देण्यात आला असून विहित २ वर्षांचे कालावधी दि.१/१२/२०२३ पर्यंत काम पूर्ण करण्याचे आदेश देण्यात आलेले असून कामास सुरुवात झालेली असून सदरचे काम लवकरात लवकर दि.३१/८/२०२३ पूर्वी पूर्ण करण्याचे प्रयोजन राहिल.
३.	मा. राष्ट्रीय हरीत लवादाने दि.१६/०९/२०२१ रोजीच्या आदेशात नमुद केल्याप्रमाणे रु. १ कोटी एवढी रक्कम जिल्हाधिकारी, नाशिक यांच्याकडे जमा करण्याबाबत.	नगरविकास विभाग, मुंबई यांचेकडील शासन निर्णय क्र. नगरो-२०२१/प्र.क्र.२६६/नवि-३३, दि. १५/११/२०२१ अन्वये रक्कम रु. ११.२० कोटी (रु. १ कोटीसह) मा.जिल्हाधिकारी, नाशिक यांचेकडे शासनामार्फत जमा करण्यांत आला आहे. यापैकी रु. १०.२० कोटी इतका प्रकल्प निधी नगरपरिषदेस मा. जिल्हाधिकारी, नाशिक यांचेकडील जा.क्र.कक्ष-२/नपा-४/४/४/२०२१, दि. ०३/१२/२०२१ रोजी आदेशान्वये प्राप्त झाले आहे.
४.	सदर आदेशानुसार जिल्हाधिकारी, नाशिक यांच्याकडे रु. १ कोटी एवढी रक्कम त्र्यंबकेश्वर येथे सदर प्रदुषण नियंत्रणासाठी वापरावी.	मा. मुख्य सचिव, महाराष्ट्र शासन यांचेकडील दि.२१/१०/२०२१ रोजीच्या बैठकीत झालेल्या चर्चेनुसार व मा. जिल्हा प्रशासन अधिकारी, त्रिंबक नगरपरिषदेने सविस्तर प्रकल्प अहवाल तयार करणेसाठी मा.महासंचालक सो. मेरी, नाशिक व मा. उपप्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, नाशिक यांना समक्ष दि. २८/१०/२०२१ रोजी पत्र देण्यांत आले असून न. पा. जा.क्र.३६१७, दि.१०/११/२०२१ रोजी स्मरणपत्र देण्यांत आले होते. त्याप्रमाणे मेरी नाशिक यांनी सदरचे काम आमचे विभागाकडून करणे शक्य नाही. असे कळविलेले असून सदर प्रकल्प अहवाल निरी विभाग, नागपूर हे करून देऊ शकतात. त्याप्रमाणे निरी नागपूर यांना नगरपरिषदेने पत्र जा.क्र.३६५१ दि.१५/११/२०२१ तसेच स्मरणपत्र जा.क्र.३७०४ दि.१८/११/२०२१ अन्वये पत्र देवून सविस्तर प्रकल्प अहवाल करून द्यावा असे कळविलेले आहे. मात्र अद्याप पावेतो त्यांचा काहीही प्रतिसाद नाही. सदर प्रकरणी मा.प्रधान सचिव, नगर विकास विभाग, मंत्रालय मुंबई येथे दि.२२/११/२०२१ रोजी बैठक आयोजित करण्यात आली होती. त्यात दिलेल्या निर्देशानुसार नगरपरिषदेकडे प्राप्त झालेल्या ५ प्रस्तावांपैकी तांत्रिक दृष्ट्या व आर्थिक दृष्ट्या योग्य अशा प्रस्तावास मान्यता देणेकामी व DPR तयार करणेकामी निरी नागपूर

		<p>व महाराष्ट्र प्रदुषण नियंत्रण मंडळ नाशिक यांना दि.२३/११/२०२१ रोजी पत्र देण्यात आलेले आहे. तसेच सदर प्रकरणी मा.संचालक, (CSAR) राष्ट्रीय पर्यावरण व अभियांत्रिकी संशोधन संस्था यांना दि.२९/११/२०२१ रोजी प्रस्ताव देण्यात आलेला आहे. महाराष्ट्र प्रदुषण नियंत्रण मंडळाने दि.२५/११/२०२१ रोजीच्या त्यांचेकडील पत्रानुसार सदरचे काम I.I.T. किंवा नेरी किंवा महाराष्ट्र जीवन प्राधिकरण विभागा मार्फत करावे असे सूचित केलेले आहे. त्यानुसार नगरपरिषदेने दि.२९/११/२०२१ रोजी महाराष्ट्र जीवन प्राधिकरण नाशिक यांना या कामाचा DPR तयार करणेबाबत कळविलेले आहे. परंतु मा.कार्यकारी अभियंता, महाराष्ट्र जीवन प्राधिकरण नाशिक यांचेकडील पत्र क्र.१९२१ दि.६/१२/२०२१ अन्वये त्यांनी ही प्रस्ताव परत केलेला आहे.</p> <p>गोदावरी नदीच्या पाण्याच्या शुद्धीकरणाचे काम हे तातडीने करणे आवश्यक असल्याने या प्रकरणी अनेक पत्रव्यवहार करण्यांत आले असून नगरपरिषदेस मेरी, नाशिक, निरी नागपूर, महाराष्ट्र प्रदुषण नियंत्रण मंडळ तसेच महाराष्ट्र जीवन प्राधिकरण नाशिक यांचेकडून कोणताही अनुकूल प्रतिसाद प्राप्त झालेला नाही. याबाबतचा अहवाल मा. जिल्हाधिकारी सो., नाशिक यांचेकडे सादर केला आहे. तरी सदर प्रकरणी शासनमार्फत एजन्सी निश्चित होणेस विनंती आहे.</p> <p>मा. प्रधान सचिव, नगरविकास विभाग, मुंबई यांचेकडील दि. ०३/०१/२०२२ च्या बैठकीतील सुचनेनुसार नगरपरिषदेकडे प्राप्त प्रस्तावास महाराष्ट्र जीवन प्राधिकरणाकडे सुचना करण्यांत आली होती. त्यानुसार नगरपरिषदेने रु. १,१९,३८,०००/- इतक्या रक्कमेचा प्रस्ताव नदीच्या पाण्याच्या शुद्धीकरणासाठी ओझोनायझेशन तंत्रज्ञाना बाबतचा प्रस्ताव मंजूरीसाठी मा. उपविभागीय अधिकारी, महाराष्ट्र जीवन प्राधिकरण उपविभाग, नाशिक यांना जा.क्र. त्रिनप/११/२०२२, दि. ०४/०१/२०२२ अन्वये मंजूरीसाठी सादर करण्यांत आला आहे.</p>
५.	सदर मलनिस्सारण प्रकल्पाची विलंबाने कार्यवाही होण्यास जबाबदार अधिका-यांची	मा.राष्ट्रीय हरित लवादाकडील आदेशानुसार बहुतांश कामांची नगरपरिषदेने पूर्तता केलेली आहे. मा.राष्ट्रीय हरित लवादाच्या आदेशानुसार योजना लवकरात लवकर

<p>निश्चिती करुन गोपनिय अहवाल नस्तीमध्ये व वैयक्तीक नस्तीमध्ये राष्ट्रीय हरीत लवादाच्या आदेशाची प्रत ठेवण्यात यावी.</p>	<p>सादर करण्यासाठी नगरपरिषदेने सर्वतोपरी प्रयत्न केले असून केवळ कोरोना महामारीच्या विविध निर्बंधामुळे व नगरपरिषदेच्या आर्थिक कमकुवत परिस्थिती व सर्व प्रकारच्या मंजूरीसाठी इतर विभागांवर अवलंबून असल्यामुळे सदर कामे विहित मुदतीत करणे शक्य झाले नाही. तरी सदर मा. राष्ट्रीय हरित लवाद प्रकरणी मी कुठलाही हलगर्जीपणा केलेला नाही. तसेच सदर अहवालाबाबत सहानुभूतीपूर्वक विचार होऊन पुढील कोणतीही कार्यवाही करण्यात येऊ नये ही नम्र विनंती.</p>
---	--

आपला विश्वासु,



मुख्यधिकारी,

त्रिंबक नगरपरिषद, त्र्यंबकेश्वर

**प्रत माहितीसाठी सादर -**

१. मा. प्रधान सचिव, नगरविकास विभाग, मंत्रालय, मुंबई.
२. मा. सह सचिव, नगरविकास विभाग, मंत्रालय, मुंबई.
३. मा. आयुक्त तथा संचालक, नगरपरिषद प्रशासन संचालनालय, मुंबई.
४. मा. जिल्हाधिकारी सो., न. प. शाखा, नाशिक.



त्रिंबक नगरपरिषद, त्र्यंबकेश्वर, जि. नाशिक

मुख्याधिकारी दुरध्वनी क्र. ०२५९४-२३३३०३, नगराध्यक्ष दुरध्वनी क्र. ०२५९४-२३३८१८,  
कार्यालय दुरध्वनी व फॅक्स क्र. ०२५९४-२३३१३२ ई-मेल आय.डी. cotmc.tbk@gmail.com  
नगरपरिषद संकेत स्थळ - www.trimbaknagarparishad.org

229



जा.क्र. त्रिनप / 3८७७/२०२१

दि. १० / १२ / २०२१.

प्रति,

मा.कक्ष अधिकारी,  
नगर विकास विभाग,  
मंत्रालय, मुंबई.

विषय :- महाराष्ट्र सुवर्ण जयंती नगरोत्थान महाभियान अंतर्गत त्र्यंबकेश्वर  
मलनिस्सारण (टप्पा-१) प्रकल्पा बाबत.

संदर्भ:-आपले कार्यालयाचे पत्र क्र.शिकाना-२०१९/प्र.क्र.०३/नवि-३३ दि.६ डिसेंबर २०२१.

महोदय,

उपरोक्त संदर्भिय विषयान्वये सविनय सादर करण्यात येते की, महाराष्ट्र सुवर्णजयंती नगरोत्थान महाभियानांतर्गत त्र्यंबकेश्वर मलनिस्सारण प्रकल्प (टप्पा-१) मंजूर करण्यात आला असून सदर प्रकल्पाचे कार्यादेश मे.एस.पी.डी.इंफ्रा प्रा.लि. पुणे यांना देण्यात आलेले आहे. सदर प्रकल्पाच्या प्रशासकिय मान्यतेच्या आदेशानुसार कार्यादेश दिल्याच्या दिनांकापासून २४ महिन्यांच्या आत सदर प्रकल्पाचे कामपुर्ण करणे बंधनकारक केलेले आहे.

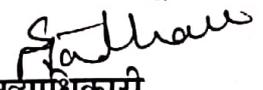
सदर प्रकल्पाचे काम विहित मुदतीत पुर्ण करण्यासाठी त्र्यंबक नगरपरिषदेने नियोजन केलेले आहे. मा.राष्ट्रीय हरित लवाद यांचे आदेशानुसार सदर प्रकल्प लवकर पुर्ण करणेबाबत कंत्राटदार मे.एस.पी.डी.इंफ्रा प्रा.लि. पुणे यांच्या निदर्शनास आणुन दिलेले असून सदर प्रकल्पाचे काम तात्काळ सुरु करण्याच्या सूचना कंत्राटदार व महाराष्ट्र जीवन प्राधिकरण (प्रकल्प व्यवस्थापन सल्लागर) यांना नगरपरिषदेने पत्र जा.क्र.३८३८ दि.०७/१२/२०२१ अन्वये देण्यात आलेल्या आहेत.

तसेच सदर याचिकेच्या अनुषंगाने मा.राष्ट्रीय हरित लवाद मधील सुनावणीत दिलेल्या आदेशानुसार सादर करण्यात आलेल्या कृती आराखडयानुसार व त्र्यंबक शहरात सध्या अस्तित्वात असलेल्या १ MLD क्षमतेच्या मलप्रक्रिया केंद्राची दुरुस्ती व पुनर्निमाण काम दि.३०/११/२०२१ रोजी पुर्ण झालेले असून सदर प्रकल्प कार्यान्वीत झालेला आहे. सोबत प्रमाणपत्र सादर केले आहे.

तसेच मे.एस.पी.डी.इंफ्रा प्रा.लि. पुणे यांचे सोबत केलेला करारनामा प्रत व कामपुर्ण करण्याबाबतचा प्रगती आराखडा (बार चार्ट) यासोबत सादर करण्यात येत आहे. तसेच या योजनेच्या Action Plan सोबत सादर करण्यात आलेला आहे.

सदरचा अहवाल माहितीसाठी सविनय सादर.

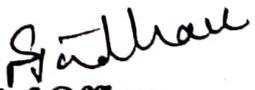
आपला विश्वासू,

  
मुख्याधिकारी,  
त्रिंबक नगरपरिषद.

### Action Plan for complete Sewage Treatment for Trimbak Municipal Council

Sr. No.	Description	Previous Submitted action plan	Compliance Report
<b>A Refurbishment of Existing STP (1 MLD)</b>			
1	Renewal of consent to operate STP by MPCB	* Trimbak Municipal Council to apply for renewal proposal and to get it done within 3 month * (i.e. 31 <sup>st</sup> March 2020)	The Consent has been Received by Trimbak Municipal Council form MPCB on 9.9.2020 consent upto 31/12/2023.
2	Providing flow meters to Inlet and Outlet to measure discharge of STP in conslutation of MJP	* Trimbak Municipal Council to get it done within 3 months. * (i.e. 31 <sup>st</sup> March 2020)	Flow meters have been installed at Inlet & Outlet.
3	Making Estimates for upgrading and repairing existing STP in Consultation of MJP	* Trimbak Municipal Council to get it done within 1 month. * (i.e. 31 <sup>st</sup> March 2020)	Technical Sanction from by MJP, Nashik received by Trimbak Municipal Council on 17/02/2021 and Administrative Approval received on 22/06/2021 from
4	Taking technical sancion for existing STP & Adminisrative approval from Hon. Collector Nashik	* Trimbak Municipal Council to apply for renewal proposal and to get it done within 3 month. * (i.e. 31 <sup>st</sup> March 2020)	Hon. Collector, Nashik for an Amount of Rs. 1.07 Cr. Under the Maharashtra Suvarna Jayanti Nagarothan Mahabhiyan (District Level).
5	Completion of renovation work for existing STP		Work order was given to Raveena Watertech Pvt. Ltd. on 23/08/2021. The work has been completed on 30/11/2021 and since then the STP plant is in complete operation.
<b>B For Augmentation of STP Capacity – New scheme STP (5MLD)</b>			
6	To make land available for STP	* Trimbak Municipal Council to make availability of land within 3 months. * (i.e. 31 <sup>st</sup> March 2020)	Land for STP is reserved in the DP of City. The proposal for land acquisition & valuation was sent to Hon. Collector, Nashik wide letter 24/05/2021. The land has been purchased by Trimbak Municipal Council on 26/11/2021 and has taken the possession of the said land.
7	Seeking technical sanction for newly proposed sewerage scheme from compitant authority of MJP	* Trimbak Municipal Council to apply for renewal proposal and to get it done within 3 months. * (i.e. 31 <sup>st</sup> March 2020)	Technical Sanction sought from MJP 23/6/2021.

8	Administrative Approval to Trimbak City sewerage scheme from State Urban Development Department under Maharashtra Suvarna Jayanti Nagarothan Mahabhiyan Scheme	* Timeline :- 31 <sup>st</sup> August, 2020	Administrative approval for the first phase of the scheme has been given by the State Government vide resolution Dt. 23/06/2021 under the SUVARN JAYANTI NAGAROTTHAN MAHAABHIYAN Scheme for on amount of Rs. 34.00 Cr.
9	Completion of work	* Trimbak Municipal Council to complete the project by 31 <sup>st</sup> August, 2022	Work order for the work of this Under Ground Drainage scheme has been given to SPD INFRA PROJECT, PVT, LTD, PUNE 02/12/2021. The estimated date of completion of the project is 2 yrs. i.e. 01/12/2023. The bar chart for the completion of this project is attached separately.
10	100% Treatment of Generation of Sewage and Achiving Effluent Discharge Standards for STP	* Trimbak Municipal Council to get it done within 6 month from completion work. * (i.e. 30 <sup>th</sup> June, 2023)	Trimbak Municipal Council to get it done within 6 month from completion of the project. (i.e. by 31th May, 2024)
11	Utilization of treated sewage	* Trimbak Municipal Council to include this component in DPR.	Included in the DPR of the project and will be utilized within 6 months from completion work. (i.e. by 31th May, 2024)

  
 Chief Officer,  
 Trimbak Municipal Council,

**BARCHIART  
TRIMBAK MUNICIPAL COUNCIL  
TRIMBAK MUNICIPAL COUNCIL  
TRIMBAKESHWAR DIST - NASHIK Under Maharashtra Government Maharashtra Maharashtra**

Work No	Particulars	Months (From Date of Work Order)																																		
		1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	32	33	34	35
1	Collection System																																			
2	Road Crossing																																			
3	Nalla Crossing																																			
4	Grit Silt Chamber & Screen Chamber																																			
5	Receiving Well at Pumping Station																																			
6	Pumping Station																																			
7	Riding Main																																			
8	Sewage Treatment Plant (45MLD)																																			
9	Treated Water Sump & Disposal Arrangement																																			
10	Miscellaneous Work																																			
11	Class III Staff Quarter & Security Cabin																																			
12	Road Reinforcing																																			
13	Pumping Machinery																																			
14	Trial Run (One Year)																																			



*Good work*  
**मुख्याधिकारी**  
 त्रिंबक नगर निषद

**For SPD INFRA PROJECTS PVT. LTD.**  
*[Signature]*  
**Authorised Signatory**